GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO. 1380 TO BE ANSWERED ON 18 DECEMBER, 2018

ANTYODAYA ANNA YOJANA

1380. SHRI RAMSINH RATHWA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the norms/guidelines adopted for identification of Antyodaya Anna Yojana (AAY) families in the country;

(b) the total number of beneficiaries covered under the AAY, State/UTwise;

(c) whether the Government has received any request from the States for increasing the number of beneficiaries under AAY; and

(d) if so, the details thereof and the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI C. R. CHAUDHARY)

(a): `As per the guidelines issued by the Government, the AAY families are to be identified by States/Union Territories (UTs) as per the following criteria:

- (i) Landless agriculture labourers, marginal farmers, rural artisans /craftsmen, such as potters, tanners, weavers, blacksmiths, carpenters, slum dwellers and persons earning their livelihood on daily basis in the informal sector like porters, coolies, rickshaw pullers, hand cart pullers, fruit and flower sellers, snake charmers, rag pickers, cobblers, destitute and other similar categories in both rural and urban areas;
- (ii) Households headed by widows or terminally ill persons/disabled persons/ persons aged 60 years or more with no assured means of subsistence or societal support;

- (iii)Widows or terminally ill persons or disabled persons or persons aged 60 years or more or single women or single men with no family or societal support or assured means of subsistence;
- (iv)All primitive tribal households;
- (v) All eligible Below Poverty Line (BPL) families of HIV positive persons.

(b): Foodgrains under Antodaya Anna Yojana (AAY) are given family wise, hence, a statement giving States/UTs wise number of families covered under AAY are at Annexure-I.

(c) & (d): Requests have been received from few State Governments to increase the number of families covered under AAY, but it could not be acceded to as the number is fixed for every State/UT. However, States/UTs are advised from time-to-time to review the existing list of AAY families and remove the ineligible households so as to include only the most eligible.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE UNSTARRED QUESTION NO. 1380 DUE FOR ANSWER ON 18.12.2018 IN THE LOK SABHA.

Statement indicating State/UT – wise number of families covered under AAY under National Food Security Act, 2013 (NFSA) as on 12.12.2018 (in lakh)

S.No.	State	Coverage under AAY	AAY families identified
1	Andhra Pd आन्ध्र प्रदेश	9.586	9.09
2	Arunachal Pd अरुणाचल प्रदेश	0.380	0.37
3	Assam असम	7.040	7.03
4	Bihar बिहार	25.010	25.01
5	Chattisgarh छत्तीसगढ	7.189	7.19
6	Delhi दिल्ली	1.568	0.76
7	Goa गोवा	0.184	0.13
8	Gujarat गुजरात	8.128	8.12
9	Haryana हरियाणा	3.025	2.68
10	Himachal Pd हिमाचल प्रदेश	1.971	1.82
11	J & K जम्मु एवं कश्मीर	2.822	2.36
12	Jharkhand झारखंड	9.179	9.17
13	Karnataka कर्नाटक	11.997	10.97
14	Kerala केरल	5.958	5.96
15	Madhya Pd मध्य प्रदेश	15.816	13.98
16	Maharashtra महाराष्ट्र	25.053	25.05
17	Manipur मणिपुर	0.636	0.64
18	Meghalaya मेधालय	0.702	0.15
19	Mizoram मिजोरम	0.261	0.26
20	Nagaland नागालैंड	0.475	0.48
21	Odisha ओडिसा	12.645	12.40
22	Punjab पंजाब	1.794	1.79
23	Rajasthan राजस्थान	9.321	9.32
24	Sikkim सिक्किम	0.165	0.17
25	Tamil Nadu तमिलनाड्	18.646	17.17
26	Telangana तेलंगाना	5.992	5.67
27	Tripura त्रिपुरा	1.131	1.10
28	Uttar Pd उत्तर प्रदेश	40.945	40.95
29	Uttarakhand उत्तराखंड	1.909	1.84
30	West Bengal पश्चिम बंगाल	19.857	15.86
31	A & N अण्डमान एवं निकोबार द्वीप	0.107	0.04
32	Daman & Diu दमन एवं दीव	0.015	0.01
33	D&N Haveli दादरा एवं नगर हवेली	0.069	0.00
34	Lakshdweep लक्ष्यद्वीप	0.012	0.01
35	Chandigarh चंडीगढ	0.088	0.00
36	Puducherry पुडुचेरी	0.322	0.26
	Total	249.998	237.76